

General of India for the year ended 31st March, 1989 (No. 1 of 1990), *interalia*, covers the functioning of the Central Government Health Scheme.

(b) and (c). The issues raised in the Report are under examination.

Nehru Rozgar Yojana

*40. SHRI SUKHENDRA SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the financial provision made under the 'Nehru Rozgar Yojana' during the current year and the target fixed for providing employment to the persons under the scheme;

(b) the provision made for Madhya Pradesh under the 'Yojana' and the amount provided by the Union Government to the State Government of Madhya Pradesh so far and the target fixed for employment; and

(c) the nature of employment to be provided under the said Yojana and the category of the people likely to be benefitted therefrom?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). An outlay of Rs. 120 crores has been provided in the Central budget for the Nehru Rozgar Yojana during the current financial year out of which the allocation of Madhya Pradesh is about Rs. 11.06 crores. The States/Union territories have been given flexibility in promoting different types of self-employment ventures and wage employment works and as such, no statewide targets have been set. However, an estimate of the employment opportunities likely to be generated under the Yojana with the central funds allocated last year and the current year's outlay alongwith the share of States/Union territories and loans from financial institutions and beneficiaries likely to be trained is given below:—

(in lakhs)

		<i>India</i>	<i>Madhya Pradesh</i>
1	2	3	4
(i)	Self-employment ventures likely to be promoted	1.50	0.11
(ii)	Mandays of wage labour likely to be generated	240	18.10
(iii)	Beneficiaries likely to be trained	0.70	0.05

(c) The Yojana is aimed at promoting self-employment ventures and generating wage employment opportunities. The beneficiaries under the Yojana will be urban poor determined by a poverty line of Rs. 7,200 per

annum per household and Economically Weaker Sections of society for the scheme of Housing and Shelter Upgradation as defined in HUDCO Guidelines issued from time to time.